

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 1950  
TO BE ANSWERED ON MARCH 09, 2016  
CORRUPTION IN DDA AND CPWD

No. 1950 SHRI CHANDRAKANT KHAIRE :  
SHRI PRATAPRAO JADHAV :  
SHRI RAM TAHAL CHOUDHARY :  
SHRIMATI RAMA DEVI :  
DR. PRITAM GOPINATH MUNDE :

Will the MINISTER OF URBAN DEVELOPMENT be pleased to state:

- (a) whether some of the officers of Central Public Works Department (CPWD) and Delhi Development Authority (DDA) are allegedly involved in corruption;
- (b) if so, the details thereof, State-wise including the nature of corruption cases registered against them during the last three years and the current year and the action taken/being taken in this regard;
- (c) whether such officers are still reportedly working in sensitive posts;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the corrective steps taken/proposed to be taken by the Government in this regard?

ANSWER  
THE MINISTER OF STATE  
IN THE MINISTRY OF URBAN DEVELOPMENT  
(SH. BABUL SUPRIYO)

(a) to (d): Yes Madam. The information relating to the Central Public Works Department (CPWD) is at Annexure – I and information  
cont....

relating to the Delhi Development Authority (DDA) is at Annexure-II.

(e) : The Policy / Guidelines being issued by the Department of Personnel and Training (DoP&T), Govt. of India and Central Vigilance Commission (CVC) for dealing with such cases are being followed strictly.

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